

# **IN THE HIGH COURT OF ORISSA, CUTTACK**

Institution of Applications for issue of Certified Copies.

Date : 18.02.2025									
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	13454/2025	18.02.2025	ABLAPL-15045/2024	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-)
2	13455/2025	18.02.2025	WP (C) - 32168/2024	M PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH -8	(Seat No-39)
3	13456/2025	18.02.2025	WP (C) - 4578/2025	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-39)
4	13457/2025	18.02.2025	WP (C) - 4589/2025	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH -7	(Seat No-48)
5	13460/2025	18.02.2025	WP (C) - 8614/2018	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH -4	(Seat No-38)
6	13462/2025	18.02.2025	WP (C) - 8614/2018	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH -4	(Seat No-38)
7	13463/2025	18.02.2025	WP (C) - 4138/2025	H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH -4	(Seat No-17)
8	13465/2025	18.02.2025	WP (C) - 4555/2025	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH -1	(Seat No-3)
9	13466/2025	18.02.2025	WP (C) - 3722/2025	DR. PURUSO TTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-3)
10	13468/2025	18.02.2025	WP (C) - 33048/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION)	(Seat No-122)

								BENCH-3)	)
11	13469/2025	18.02.2025	WP (C) - 4788/2025	KISHTISH	C.O.	COURT NO. 2 OLD		WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
12	13471/2025	18.02.2025	WP (C) - 4194/2010	A DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-17		(Se at No-101)
13	13472/2025	18.02.2025	WP (C) - 13997/2016	J C BARAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH -4	(Se at No-19)
14	13474/2025	18.02.2025	WP (C) - 13997/2016	P MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH -4	(Se at No-19)
15	13475/2025	18.02.2025	WP (C) - 4784/2025	N ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Se at No-19)
16	13476/2025	18.02.2025	WP (C) - 4774/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(Se at No-19)
17	13477/2025	18.02.2025	WP (C) - 4774/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(Se at No-19)
18	13479/2025	18.02.2025	WP (C) - 4573/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH -3	(Se at No-33)
19	13480/2025	18.02.2025	WP (C) - 4571/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH -4	(Se at No-46)
20	13481/2025	18.02.2025	WP (C) - 4575/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Se at No-46)
21	13482/2025	18.02.2025	WP (C) - 4576/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH -7	(Se at No-48)
22	13483/2025	18.02.2025	WP (C) - 4572/20	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Se at

			25						No-48)
23	13484/2025	18.02.2025	WP (C) - 4577/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH -5	(Se at No-23)
24	13486/2025	18.02.2025	WP (C) - 4561/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH -7	(Se at No-48)
25	13487/2025	18.02.2025	WP (C) - 4606/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH -8	(Se at No-40)
26	13488/2025	18.02.2025	CONTC-6040/2024	MR. M. PRATAP	C.O.	COURT NO. 25	Order Dtd. 2025-02-14		(Se at No-40)
27	13490/2025	18.02.2025	CRLA-397/2017	M S HASAN	C.O.	COURT NO. 25	Order Dtd. 2025-02-14	CRIMINAL APPEAL	(Se at No-8)
28	13491/2025	18.02.2025	MACA-158/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-1)
29	13492/2025	18.02.2025	MACA-158/2024	S R OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-1)
30	13493/2025	18.02.2025	MACA-16/2019	A K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-7)
31	13496/2025	18.02.2025	MACA-16/2019	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-7)
32	13498/2025	18.02.2025	MACA-1179/2024	I CH SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-02-13		(Se at No-7)
33	13499/2025	18.02.2025	MACA-1179/2024	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-02-13		(Se at No-7)
34	13500/2025	18.02.2025	CONTC-6920/2024	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-02-14	CONTEMPT	(Se at No-2)
35	13501/2	18.02.20	BLAPL-	BB ROUT	C.O.	COURT	Order Dtd.		(Se

	025	25	611/2025			NO. 25	2025-02-14		at No-2)
36	13502/2025	18.02.2025	MACA-1180/2024	I CH SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-02-13		(Se at No-2)
37	13503/2025	18.02.2025	WP (C) - 3932/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2025-03-06	WRIT BRANCH -4	(Se at No-17)
38	13504/2025	18.02.2025	MACA-1180/2024	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Se at No-17)
39	13505/2025	18.02.2025	MACA-330/2023	K DANGA	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-4)
40	13506/2025	18.02.2025	MACA-330/2023	P K RATH	C.O.	COURT NO. 10	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-4)
41	13507/2025	18.02.2025	MACA-649/2023	K C NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-6)
42	13509/2025	18.02.2025	MACA-345/2023	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)
43	13510/2025	18.02.2025	MACA-345/2023	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)
44	13512/2025	18.02.2025	MACA-346/2023	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)
45	13513/2025	18.02.2025	MACA-346/2023	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)
46	13514/2025	18.02.2025	MACA-441/2020	D K DALAI	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)
47	13515/2025	18.02.2025	MACA-441/2020	S R OJHA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)

48	13516/2025	18.02.2025	MACA-167/2024	B K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-1)
49	13518/2025	18.02.2025	MACA-167/2024	B K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-1)
50	13519/2025	18.02.2025	WP (C) - 3731/2025	T SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-17		(Se at No-1)
51	13520/2025	18.02.2025	WP (C) - 3186/2025	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-02-17		(Se at No-1)
52	13521/2025	18.02.2025	WPC (OAC) - 31/2018	D K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	OA Branch	(Se at No-1)
53	13522/2025	18.02.2025	MACA-1104/2023	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-9)
54	13523/2025	18.02.2025	MACA-1104/2023	S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-9)
55	13524/2025	18.02.2025	WP (C) - 3800/2025	T SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-17		(Se at No-9)
56	13525/2025	18.02.2025	WP (C) - 3796/2025	T SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-17		(Se at No-9)
57	13526/2025	18.02.2025	WP (C) - 3779/2025	T SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-17	WRIT BRANCH -2	(Se at No-7)
58	13527/2025	18.02.2025	CRLMC-4817/2023	J D MUDULI	C.O.	COURT NO. 15	Order Dtd. 2025-04-02	CRIMINAL MISC	(Se at No-7)
59	13528/2025	18.02.2025	CRLMC-3465/2022	A K JATI	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	CRIMINAL MISC	(Se at No-5)
60	13529/2025	18.02.2025	CRLMC-628/2025	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No-

									5)
61	13530/2 025	18.02.20 25	WP (C) - 3794/20 25	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No- 5)
62	13531/2 025	18.02.20 25	WP (C) - 3701/20 25	GOPINATH SETHI	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH -2	(Se at No- 7)
63	13532/2 025	18.02.20 25	WP (C) - 3802/20 25	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH -2	(Se at No- 7)
64	13533/2 025	18.02.20 25	WP (C) - 3913/20 25	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 116 )
65	13534/2 025	18.02.20 25	WP (C) - 3811/20 25	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH -6	(Se at No- 16)
66	13535/2 025	18.02.20 25	WP (C) - 3812/20 25	T SWAIN	C.O.	COURT NO. 15		WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
67	13536/2 025	18.02.20 25	WP (C) - 3809/20 25	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No- 111 )
68	13537/2 025	18.02.20 25	WP (C) - 3942/20 25	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH -1	(Se at No- 30)
69	13540/2 025	18.02.20 25	CONTC- 4956/20 24	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No- 30)
70	13544/2 025	18.02.20 25	WP (C) - 36589/2 023	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH -3	(Se at No- 14)
71	13549/2 025	18.02.20 25	CONTC- 5301/20 24	R K SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No- 14)
72	13551/2	18.02.20	WP (C) -	M K	C.O.	COURT	Order Dtd.	WRIT	(Se

	025	25	10378/2 024	PRADHAN		NO. 15	2024-05-01	BRANCH -8	at No- 39)
73	13554/2 025	18.02.20 25	CONTC- 1033/20 24	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No- 39)
74	13557/2 025	18.02.20 25	RVWPET- 245/202 4	M BARAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No- 39)
75	13561/2 025	18.02.20 25	RVWPET- 245/202 4	S K AHESIM	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Se at No- 39)
76	13564/2 025	18.02.20 25	WP (C) - 28976/2 021	B K PARDHI	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No- 18)
77	13566/2 025	18.02.20 25	TRP (C) - 420/202 3	J P KAR	C.O.	COURT NO. 22	Order Dtd. 2025-02-17	M.J.C.	(Se at No- 6)
78	13567/2 025	18.02.20 25	TRP (C) - 99/2024	M NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-02-17	M.J.C.	(Se at No- 6)
79	13568/2 025	18.02.20 25	WP (C) - 9666/20 18	M/S SANGRAM KESHARI MISHRA, N.C. ROUT, SK. KALIMUDDI N	C.O.	COURT NO. 22	Order Dtd. 2025-02-17	WRIT BRANCH -6	(Se at No- 26)
80	13569/2 025	18.02.20 25	WP (C) - 11571/2 016	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	WRIT BRANCH -4	(Se at No- 17)
81	13571/2 025	18.02.20 25	WP (C) - 11572/2 016	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	WRIT BRANCH -4	(Se at No- 17)
82	13572/2 025	18.02.20 25	WP (C) - 11568/2 016	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	WRIT BRANCH -4	(Se at No- 17)
83	13577/2 025	18.02.20 25	WP (C) - 11565/2 016	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	WRIT BRANCH -4	(Se at No- 17)

84	13579/2 025	18.02.20 25	WP (C) - 11567/2 016	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	WRIT BRANCH -4	(Se at No- 17)
85	13583/2 025	18.02.20 25	WP (C) - 11564/2 016	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	WRIT BRANCH -4	(Se at No- 17)
86	13586/2 025	18.02.20 25	WP (C) - 22921/2 018	S K BEHERA	C.O.	DR (J)	Order Dtd. 2025-03-11	WRIT BRANCH -8	(Se at No- 43)
87	13587/2 025	18.02.20 25	WP (C) - 12599/2 023	M D BISWAL	C.O.	DR (J)	Order Dtd. 2025-02-14	WRIT BRANCH -2	(Se at No- 9)
88	13588/2 025	18.02.20 25	WP (C) - 4790/20 25	M R ROUTRAY	C.O.	DR (J)	Order Dtd. 2025-02-17	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101 )
89	13589/2 025	18.02.20 25	WP (C) - 4591/20 25	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-07	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102 )
90	13591/2 025	18.02.20 25	WP (C) - 4533/20 25	P JENA	C.O.	COURT NO. 21	Order Dtd. 2025-04-03		(Se at No- 102 )
91	13594/2 025	18.02.20 25	WP (C) - 32679/2 024	A. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Se at No- 102 )
92	13595/2 025	18.02.20 25	WP (C) - 4513/20 25	B C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH -7	(Se at No- 48)
93	13596/2 025	18.02.20 25	WP (C) - 28160/2 024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No- 48)
94	13598/2 025	18.02.20 25	WP (C) - 2946/20 25	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-13		(Se at No- 48)
95	13599/2 025	18.02.20 25	WP (C) - 826/202	R CH ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	WRIT BRANCH	(Se at)

			5					(DIVISION BENCH-3)	No-119)
96	13601/2025	18.02.2025	CRLMC-625/2025	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-02-17		(Seat No-119)
97	13603/2025	18.02.2025	TRPCRL-105/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-02-17		(Seat No-119)
98	13604/2025	18.02.2025	WP (C) - 3721/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-02-12		(Seat No-119)
99	13605/2025	18.02.2025	WP (C) - 4658/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
100	13617/2025	18.02.2025	WP (C) - 31403/2024	ASHOK KUMAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	WRIT BRANCH -6	(Seat No-25)
101	13619/2025	18.02.2025	WP (C) - 1972/2025	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-25)
102	13620/2025	18.02.2025	WP (C) - 2365/2025	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Seat No-25)
103	13621/2025	18.02.2025	WP (C) - 3719/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-25)
104	13622/2025	18.02.2025	CRLMC-159/2024	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	CRIMINAL MISC	(Seat No-2)
105	13623/2025	18.02.2025	WP (C) - 4421/2025	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH -7	(Seat No-48)
106	13624/2025	18.02.2025	WP (C) - 2282/2025	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)

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10 7	13625/2 025	18.02.20 25	WP (C) - 4208/20 25	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	WRIT BRANCH -6	(Se at No- 16)
10 8	13626/2 025	18.02.20 25	CMAPL- 15/2025	D K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-24		(Se at No- 16)
10 9	13646/2 025	18.02.20 25	WP (C) - 3955/20 25	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2025-03-14	WRIT BRANCH -3	(Se at No- 33)
11 0	13647/2 025	18.02.20 25	WP (C) - 3730/20 25	S NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-02-14	WRIT BRANCH -1	(Se at No- 2)
11 1	13649/2 025	18.02.20 25	WP (C) - 3789/20 25	S NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-02-14		(Se at No- 2)
11 2	13651/2 025	18.02.20 25	WP (C) - 4121/20 25	S K BISWAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-14	WRIT BRANCH -4	(Se at No- 17)
11 3	13652/2 025	18.02.20 25	WP (C) - 4121/20 25	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-02-14	WRIT BRANCH -4	(Se at No- 17)
11 4	13654/2 025	18.02.20 25	WP (C) - 4123/20 25	S K BISWAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-14		(Se at No- 17)
11 5	13656/2 025	18.02.20 25	WP (C) - 4123/20 25	S MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2025-02-14		(Se at No- 17)
11 6	13677/2 025	18.02.20 25	CONTC- 5029/20 24	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06	CONTEM PT	(Se at No- 9)
11 7	13678/2 025	18.02.20 25	CONTC- 5062/20 24	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No- 9)
11 8	13679/2 025	18.02.20 25	CONTC- 5031/20 24	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06	CONTEM PT	(Se at No- 6)

119	13680/2025	18.02.2025	CONTC-5096/2024	T SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-02-06	CONTEMPT	(Se at No-3)
120	13681/2025	18.02.2025	CONTC-5030/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-3)
121	13682/2025	18.02.2025	CONTC-5063/2024	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-3)
122	13683/2025	18.02.2025	CONTC-5112/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-3)
123	13684/2025	18.02.2025	CONTC-5115/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-3)
124	13685/2025	18.02.2025	CONTC-5114/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-3)
125	13686/2025	18.02.2025	CONTC-5113/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06	CONTEMPT	(Se at No-9)
126	13687/2025	18.02.2025	CONTC-5116/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-9)
127	13688/2025	18.02.2025	CONTC-5117/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-9)
128	13689/2025	18.02.2025	CONTC-5118/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-9)
129	13690/2025	18.02.2025	CONTC-5119/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-9)
130	13691/2025	18.02.2025	CONTC-5120/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-9)
131	13692/2025	18.02.2025	CONTC-5121/2024	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No-9)

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13 2	13693/2 025	18.02.20 25	CONTC- 4364/20 24	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No- 9)
13 3	13694/2 025	18.02.20 25	CONTC- 4363/20 24	RK BISOI	C.O.	COURT NO. 9	Order Dtd. 2025-02-06		(Se at No- 9)
13 4	13695/2 025	18.02.20 25	CONTC- 8120/20 24	K. MANDAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-14		(Se at No- 9)
13 5	13696/2 025	18.02.20 25	WP (C) - 4653/20 25	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 9	Order Dtd. 2025-02-17		(Se at No- 9)
13 6	13697/2 025	18.02.20 25	WP (C) - 4652/20 25	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 9	Order Dtd. 2025-02-17	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102 )
13 7	13698/2 025	18.02.20 25	WP (C) - 4651/20 25	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 9	Order Dtd. 2025-02-17	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123 )
13 8	13699/2 025	18.02.20 25	CONTC- 5900/20 24	R K SAHU	C.O.	COURT NO. 9	Order Dtd. 2025-02-14	CONTEM PT	(Se at No- 3)
13 9	13700/2 025	18.02.20 25	CONTC- 5859/20 24	R K SAHU	C.O.	COURT NO. 9	Order Dtd. 2025-02-14		(Se at No- 3)
14 0	13701/2 025	18.02.20 25	WP (C) - 3265/20 25	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No- 5)
14 1	13702/2 025	18.02.20 25	WP (C) - 318/202 5	J SAHOO	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112 )
14 2	13703/2 025	18.02.20 25	WP (C) - 31796/2 024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No- 39)

143	13704/2025	18.02.2025	CONTC-577/2025	SUDHASHRE E PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-39)
144	13705/2025	18.02.2025	MACA-699/2024	K C NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-6)
145	13706/2025	18.02.2025	MACA-699/2024	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-6)
146	13707/2025	18.02.2025	CONTC-577/2025	SUDHASHRE E PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-6)
147	13708/2025	18.02.2025	MACA-1280/2024	MOTILAL MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-6)
148	13709/2025	18.02.2025	MACA-1280/2024	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No-6)
149	13710/2025	18.02.2025	CRLMC-593/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-6)
150	13711/2025	18.02.2025	CRLMC-2871/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No-6)
151	13712/2025	18.02.2025	MACA-490/2024	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-7)
152	13713/2025	18.02.2025	MACA-490/2024	A K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	MISC. APPEAL SEC.	(Se at No-7)
153	13714/2025	18.02.2025	CRLMC-2872/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No-7)
154	13715/2025	18.02.2025	CRLMC-2906/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No-7)
155	13716/2025	18.02.2025	CRLMC-593/2025	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-7)

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156	13717/2025	18.02.2025	MACA-390/2023	JANMEJAYA PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-4)
157	13718/2025	18.02.2025	CRLMC-4828/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No-4)
158	13719/2025	18.02.2025	CRLMC-670/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No-4)
159	13720/2025	18.02.2025	MACA-44/2025	S R OJHA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-4)
160	13721/2025	18.02.2025	CRLMC-613/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-4)
161	13722/2025	18.02.2025	CRLA-216/2025	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No-4)
162	13723/2025	18.02.2025	CONTC-6201/2024	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Se at No-4)
163	13724/2025	18.02.2025	CRLMC-613/2025	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Se at No-4)
164	13725/2025	18.02.2025	TRP (C) - 204/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-17		(Se at No-4)
165	13726/2025	18.02.2025	CONTC-8152/2024	M K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-02-14		(Se at No-4)
166	13727/2025	18.02.2025	CRLREV-757/2024	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-13		(Se at No-4)
167	13728/2025	18.02.2025	CONTC-8136/2024	KISTISH	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-4)
168	13729/2025	18.02.2025	CONTC-6182/20	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at

			24						No-4)
169	13730/2025	18.02.2025	CONTC-7787/2024	M/S SOUBHAGYA CHANDRA DEV DASH , A.K.APAT, L.RAY, M.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-4)
170	13732/2025	18.02.2025	CONTC-7552/2024	T SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-4)
171	13733/2025	18.02.2025	CONTC-6181/2024	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-4)
172	13734/2025	18.02.2025	CONTC-7426/2024	S S MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-4)
173	13735/2025	18.02.2025	CONTC-4396/2024	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-4)
174	13736/2025	18.02.2025	CONTC-7130/2024	M K PATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	CONTEMPT	(Se at No-7)
175	13737/2025	18.02.2025	CONTC-4343/2024	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	CONTEMPT	(Se at No-6)
176	13738/2025	18.02.2025	CONTC-6860/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-6)
177	13739/2025	18.02.2025	CONTC-6005/2024	C R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-6)
178	13740/2025	18.02.2025	CONTC-6587/2024	D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-6)
179	13741/2025	18.02.2025	CONTC-6806/2024	A K PANADA	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-6)
18	13742/2	18.02.20	CONTC-	SANIYA	C.O.	COURT	Order Dtd.		(Se

0	025	25	8247/2024	MALLIK		NO. 6	2025-02-17		at No-6)
181	13743/2025	18.02.2025	CONTC-108/2025	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-6)
182	13744/2025	18.02.2025	WP (C) - 4779/2025	M M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -1	(Se at No-3)
183	13745/2025	18.02.2025	CONTC-455/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-3)
184	13746/2025	18.02.2025	CONTC-6594/2024	D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-3)
185	13747/2025	18.02.2025	CONTC-8142/2024	M/S ANIL KUMAR DAS , K.MOHANTY , R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No-3)
186	13748/2025	18.02.2025	WP (C) - 3586/2025	D K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -8	(Se at No-40)
187	13749/2025	18.02.2025	WP (C) - 33323/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -2	(Se at No-7)
188	13750/2025	18.02.2025	WP (C) - 4679/2025	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -3	(Se at No-33)
189	13751/2025	18.02.2025	WP (C) - 4855/2025	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -4	(Se at No-37)
190	13752/2025	18.02.2025	WP (C) - 4677/2025	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
191	13753/2025	18.02.2025	WP (C) - 33315/2024	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-	(Se at No-112)

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19 2	13754/2 025	18.02.20 25	WP (C) - 4665/20 25	AKSHAYA KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No- 112 )
19 3	13755/2 025	18.02.20 25	WP (C) - 3965/20 25	T SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -3	(Se at No- 33)
19 4	13756/2 025	18.02.20 25	WP (C) - 4677/20 25	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123 )
19 5	13757/2 025	18.02.20 25	WP (C) - 32405/2 024	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No- 123 )
19 6	13758/2 025	18.02.20 25	WP (C) - 4671/20 25	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -8	(Se at No- 40)
19 7	13759/2 025	18.02.20 25	WP (C) - 31866/2 024	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH -1	(Se at No- 1)
19 8	13760/2 025	18.02.20 25	WP (C) - 4657/20 25	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102 )
19 9	13761/2 025	18.02.20 25	WP (C) - 4062/20 25	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-10		(Se at No- 102 )
20 0	13762/2 025	18.02.20 25	WP (C) - 3095/20 25	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No- 27)
20 1	13763/2 025	18.02.20 25	TRP (C) - 347/202 4	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No- 27)
20 2	13764/2 025	18.02.20 25	TRP (C) - 105/202 4	D N PATNAIK	C.O.	COURT NO. 12	Order Dtd. 2025-03-26	M.J.C.	(Se at No- 6)

203	13765/2025	18.02.2025	FAO-483/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-6)
204	13766/2025	18.02.2025	FAO-483/2024	I CH SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-6)
205	13767/2025	18.02.2025	CRLMC-564/2025	S P NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-6)
206	13768/2025	18.02.2025	CRLMC-563/2025	JITENDRA KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-6)
207	13769/2025	18.02.2025	CRLMC-384/2025	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-6)
208	13770/2025	18.02.2025	WP (C) - 16626/2017	B R SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
209	13771/2025	18.02.2025	WP (C) - 16626/2017	B R SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
210	13772/2025	18.02.2025	CRLMP-639/2017	J J PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
211	13773/2025	18.02.2025	WP (C) - 22243/2016	C R SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
212	13774/2025	18.02.2025	WP (C) - 22244/2016	C R SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
213	13782/2025	18.02.2025	MATA-27/2022	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	FIRST APPEAL	(Se at)

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214	13784/2025	18.02.2025	MATA-27/2022	D K NAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	FIRST APPEAL	(Se at No-5)
215	13786/2025	18.02.2025	TRP (C) - 132/2024	B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	M.J.C.	(Se at No-6)
216	13787/2025	18.02.2025	TRP (C) - 132/2024	S SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	M.J.C.	(Se at No-6)
217	13789/2025	18.02.2025	WP (C) - 15278/2023	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
218	13795/2025	18.02.2025	WA-1802/2023	A.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-13	WRIT APPEAL	(Se at No-4)
219	13796/2025	18.02.2025	CRLMC-638/2025	KARMA DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No-4)
220	13810/2025	18.02.2025	WP (C) - 4823/2025	NRUSINGH CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
221	13811/2025	18.02.2025	ABLAPL-181/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No-101)
222	13814/2025	18.02.2025	RSA-82/2024	Y DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	SECOND APPEAL	(Se at No-4)
223	13815/2025	18.02.2025	WP (C) - 33632/2021	P K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-02-07	WRIT BRANCH -8	(Se at No-41)
224	13816/2025	18.02.2025	WP (C) - 4611/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-	(Se at No-108)

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225	13819/2025	18.02.2025	CRLREV-114/2024	P K PAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
226	13820/2025	18.02.2025	WP (C) - 26270/2024	ASHOK KUMAR RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
227	13822/2025	18.02.2025	WP (C) - 2189/2025	RAMESH CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-02-17	WRIT BRANCH -5	(Seat No-47)
228	13824/2025	18.02.2025	WP (C) - 4785/2025	DEEPAK KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-17		(Seat No-47)
229	13825/2025	18.02.2025	WP (C) - 4669/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-14		(Seat No-47)
230	13826/2025	18.02.2025	WA-2764/2024	R. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-02-17		(Seat No-47)
231	13827/2025	18.02.2025	WA-361/2025	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-17		(Seat No-47)
232	13828/2025	18.02.2025	WP (C) - 241/2025	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
233	13830/2025	18.02.2025	WP (C) - 4477/2025	DEBENDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-17		(Seat No-109)
234	13832/2025	18.02.2025	WP (C) - 4563/2025	DEBENDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-17	WRIT BRANCH -7	(Seat No-48)
235	13834/2025	18.02.2025	WP (C) - 3648/2025	B. K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-02-14		(Seat No-48)
23	13835/2	18.02.2025	WP (C) -	P. K. DAS	C.O.	COURT	Order Dtd.		(Se

6	025	25	3217/20 25			NO. 1	2025-02-14		at No- 48)
23 7	13836/2 025	18.02.20 25	WP (C) - 3550/20 25	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No- 48)
23 8	13838/2 025	18.02.20 25	WP (C) - 3555/20 25	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 116 )
23 9	13840/2 025	18.02.20 25	WP (C) - 4701/20 25	A. K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH -1	(Se at No- 3)
24 0	13841/2 025	18.02.20 25	WP (C) - 32453/2 024	SRIDHAR BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH -3	(Se at No- 12)
24 1	13842/2 025	18.02.20 25	WP (C) - 4667/20 25	SANJAY KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-14		(Se at No- 12)
24 2	13843/2 025	18.02.20 25	WP (C) - 3319/20 25	SANJAY KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH -5	(Se at No- 22)
24 3	13845/2 025	18.02.20 25	WP (C) - 4785/20 25	SANJAY KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-17		(Se at No- 22)
24 4	13846/2 025	18.02.20 25	CRLMC- 2864/20 24	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No- 22)
24 5	13847/2 025	18.02.20 25	WP (C) - 20012/2 023	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH -6	(Se at No- 35)
24 6	13853/2 025	18.02.20 25	BLAPL- 1153/20 25	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No- 35)
24 7	13854/2 025	18.02.20 25	BLAPL- 1151/20 25	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14		(Se at No- 35)
24 8	13856/2 025	18.02.20 25	WP (C) - 2244/20	G. SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2025-02-17	WRIT BRANCH	(Se at

			25			OLD		-7	No-44)
249	13857/2025	18.02.2025	WP (C) - 24168/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No-44)
250	13858/2025	18.02.2025	WP (C) - 31112/2024	SURENDRA DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-27	WRIT BRANCH -6	(Se at No-25)
251	13859/2025	18.02.2025	WP (C) - 5124/2025	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-02-18		(Se at No-25)
252	13860/2025	18.02.2025	ABLAPL-12207/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	BAIL-2	(Se at No-9)
253	13861/2025	18.02.2025	WP (C) - 5096/2025	RC MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH -4	(Se at No-37)
254	13862/2025	18.02.2025	WP (C) - 4939/2025	SATYANARA YAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-37)
255	13863/2025	18.02.2025	WP (C) - 4163/2025	PADMANAVA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
256	13864/2025	18.02.2025	WP (C) - 4967/2025	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH -1	(Se at No-3)
257	13458/2025	18.02.2025	LAA-41/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-14	FIRST APPEAL	(Se at No-3)
258	13459/2025	18.02.2025	MACA-649/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-6)
259	13461/2025	18.02.2025	WP (C) - 18283/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH -6	(Se at No-26)
260	13464/2025	18.02.2025	WPC (OAC) - 4719/20	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-17	OA Branch	(Se at No-

			16						1)
261	13467/2025	18.02.2025	WPC (OAC) - 513/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-19	OA Branch	(Se at No-1)
262	13470/2025	18.02.2025	WP (C) - 751/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-16	WRIT BRANCH -6	(Se at No-24)
263	13473/2025	18.02.2025	WPC (OAC) - 3792/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-13	OA Branch	(Se at No-1)
264	13478/2025	18.02.2025	WPC (OAC) - 3989/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-13	OA Branch	(Se at No-1)
265	13485/2025	18.02.2025	WP (C) - 18285/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH -6	(Se at No-26)
266	13489/2025	18.02.2025	WP (C) - 17908/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH -3	(Se at No-12)
267	13494/2025	18.02.2025	WP (C) - 13091/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
268	13497/2025	18.02.2025	WP (C) - 43113/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH -4	(Se at No-38)
269	13508/2025	18.02.2025	CMP- 131/2023	SOUMYARAN JAN PAIKRAY	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH -6	(Se at No-16)
270	13511/2025	18.02.2025	CRLMC- 396/2025	SOUMYARAN JAN PAIKRAY	GENERAL		Order Dtd. 2025-02-13		(Se at No-16)
271	13517/2025	18.02.2025	WP (C) - 459/2016	CHINMAYA PASAYAT	GENERAL		Entire Brief	WRIT BRANCH -2	(Se at No-45)
272	13541/2025	18.02.2025	WA- 407/2025	CHINMAYA PASAYAT	GENERAL		Entire Brief		(Se at No-45)

273	13546/2025	18.02.2025	WP (C) - 2124/2024	JAYADEV BHOI	GENERAL		Judgement Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
274	13552/2025	18.02.2025	WP (C) - 25956/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-10-21		(Seat No-117)
275	13558/2025	18.02.2025	WP (C) - 38398/2023	JAGADIP SAHOO	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
276	13570/2025	18.02.2025	CONTC-5801/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-14		(Seat No-112)
277	13573/2025	18.02.2025	CONTC-6206/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-14		(Seat No-112)
278	13575/2025	18.02.2025	CONTC-7524/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-14		(Seat No-112)
279	13613/2025	18.02.2025	CONTC-6655/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-02-14		(Seat No-112)
280	13614/2025	18.02.2025	CONTC-6654/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-02-14	CONTEMP	(Seat No-1)
281	13615/2025	18.02.2025	WP (C) - 2848/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-22	WRIT BRANCH -5	(Seat No-20)
282	13616/2025	18.02.2025	WP (C) - 2838/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-22	WRIT BRANCH -5	(Seat No-20)
283	13618/2025	18.02.2025	BLAPL-6347/2024	RABI SHANKAR MISHRA	GENERAL		Order Dtd. 2024-08-23		(Seat No-)

									20)
284	13628/2025	18.02.2025	CRLMA-102/2024	RANJAN KUMAR ROU T ADVOCATE	GENERAL		Order Dtd. 2025-02-14	BAIL-2	(Se at No-16)
285	13630/2025	18.02.2025	WP (C) - 24754/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-30	WRIT BRANCH -2	(Se at No-6)
286	13633/2025	18.02.2025	MACA-744/2019	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-30	MISC. APPEAL SEC.	(Se at No-6)
287	13640/2025	18.02.2025	CRIMC-4573/2023	DIBYA PRAKASH MISHRA, G P LAL, S K PUROHIT	GENERAL		Order Dtd. 2025-02-17	CRIMIN AL MISC	(Se at No-5)
288	13641/2025	18.02.2025	WP (C) - 4797/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
289	13643/2025	18.02.2025	WP (C) - 4579/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-17		(Se at No-101)
290	13659/2025	18.02.2025	CONTC-4334/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-17		(Se at No-101)
291	13661/2025	18.02.2025	WP (C) - 2658/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-17		(Se at No-101)
292	13663/2025	18.02.2025	WP (C) - 2655/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH -2	(Se at No-6)
293	13777/2025	18.02.2025	WPC (OAC) - 1426/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-11	OA Branch	(Se at No-1)
294	13779/2025	18.02.2025	WP (C) - 33880/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -1	(Se at No-4)

295	13781/2025	18.02.2025	WPC (OAC) - 862/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-14	OA Branch	(Se at No-1)
296	13783/2025	18.02.2025	WP (C) - 34309/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -6	(Se at No-24)
297	13785/2025	18.02.2025	WP (C) - 34396/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -6	(Se at No-24)
298	13788/2025	18.02.2025	WP (C) - 34434/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -7	(Se at No-48)
299	13790/2025	18.02.2025	WP (C) - 34169/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -4	(Se at No-38)
300	13792/2025	18.02.2025	WP (C) - 35727/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -7	(Se at No-18)
301	13793/2025	18.02.2025	SA-44/1978	HAREKRUSH NA DASH	GENERAL		Order Dtd. 1983-04-04		(Se at No-18)
302	13794/2025	18.02.2025	WP (C) - 35229/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -1	(Se at No-31)
303	13798/2025	18.02.2025	RSA-357/2008	HAREKRUSH NA DASH	GENERAL		Entire Document		(Se at No-31)
304	13799/2025	18.02.2025	WP (C) - 34765/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -3	(Se at No-14)
305	13800/2025	18.02.2025	WP (C) - 35728/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -7	(Se at No-18)
306	13801/2025	18.02.2025	MATA-334/2023	ANITA DASH	GENERAL		Order Dtd. 2025-02-03	FIRST APPEAL	(Se at No-4)
307	13802/2025	18.02.2025	WP (C) - 12061/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -5	(Se at No-

									47)
308	13803/2025	18.02.2025	WP (C) - 12062/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -5	(Se at No-47)
309	13804/2025	18.02.2025	WP (C) - 12064/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -5	(Se at No-47)
310	13805/2025	18.02.2025	WP (C) - 12037/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -5	(Se at No-47)
311	13806/2025	18.02.2025	WP (C) - 12154/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -6	(Se at No-35)
312	13807/2025	18.02.2025	BLAPL-5607/2020	HAREKRUSH NA DASH	GENERAL		Order Dtd. 2021-12-09	BAIL-2	(Se at No-11)
313	13808/2025	18.02.2025	WPC (OAC) - 403/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-14	OA Branch	(Se at No-1)
314	13812/2025	18.02.2025	WP (C) - 35231/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -1	(Se at No-31)
315	13813/2025	18.02.2025	WP (C) - 27336/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-20	WRIT BRANCH -7	(Se at No-44)
316	13817/2025	18.02.2025	WP (C) - 35061/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -7	(Se at No-15)
317	13818/2025	18.02.2025	WP (C) - 35729/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -7	(Se at No-18)
318	13821/2025	18.02.2025	CRLMC-368/2025	HIMANSU SEKHAR LENKA	GENERAL		Order Dtd. 2025-02-17		(Se at No-18)
319	13823/2025	18.02.2025	WP (C) - 34313/2020	UMAKANTA DEHURY	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -6	(Se at No-24)
320	13829/2025	18.02.2025	WPC (OAC) -	MANOJ KUMAR	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Se at

			3631/2013	RANA					No-1)
321	13833/2025	18.02.2025	ABLAPL-1615/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-02-18	BAIL-1	(Se at No-15)
322	13837/2025	18.02.2025	WP (C) - 34090/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH -3	(Se at No-33)
323	13839/2025	18.02.2025	WP (C) - 36499/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH -6	(Se at No-16)
324	13844/2025	18.02.2025	WPC (OAC) - 3633/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Se at No-1)
325	13848/2025	18.02.2025	WP (C) - 2649/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
326	13850/2025	18.02.2025	ABLAPL-728/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-02-18		(Se at No-115)
327	13851/2025	18.02.2025	WP (C) - 4377/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
328	13852/2025	18.02.2025	ABLAPL-14964/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-02-18		(Se at No-121)
329	13495/2025	18.02.2025	MACA-16/2019	A K MOHANTY	GENERAL		Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Se at No-7)
330	13538/2025	18.02.2025	WP (C) - 22691/2018	R SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
331	13539/2025	18.02.2025	WP (C) - 22693/2018	R SAMAL	GENERAL			WRIT BRANCH (DIVIS	(Se at No-

								ION BENCH)	116 )
33 2	13542/2 025	18.02.20 25	WP (C) - 22687/2 018	R SAMAL	GENER AL			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 116 )
33 3	13543/2 025	18.02.20 25	WP (C) - 22697/2 018	R SAMAL	GENER AL			WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 116 )
33 4	13545/2 025	18.02.20 25	WP (C) - 1181/20 25	K NISHA	GENER AL				(Se at No- 116 )
33 5	13547/2 025	18.02.20 25	WA- 511/202 4	M N MOHANTY	GENER AL			WRIT APPEAL	(Se at No- 5)
33 6	13548/2 025	18.02.20 25	CRLMC- 1762/20 24	M K MOHANTY	GENER AL				(Se at No- 5)
33 7	13550/2 025	18.02.20 25	WP (C) - 1904/20 24	H K BHOL	GENER AL			WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 115 )
33 8	13553/2 025	18.02.20 25	RPFAM- 137/201 9	H K BHOL	GENER AL			FIRST APPEAL	(Se at No- 8)
33 9	13555/2 025	18.02.20 25	WP (C) - 4622/20 25	H K BHOL	GENER AL			WRIT BRANCH -8	(Se at No- 40)
34 0	13556/2 025	18.02.20 25	WP (C) - 272/202 4	P K MISHRA	GENER AL			WRIT BRANCH -1	(Se at No- 49)
34 1	13559/2 025	18.02.20 25	WP (C) - 6/2018	H K BHOL	GENER AL				(Se at No- 49)
34 2	13560/2 025	18.02.20 25	BLAPL- 593/202 5	M D BISWAL	GENER AL			BAIL-2	(Se at No- 12)

343	13562/2025	18.02.2025	CVA-40/1999	J M BEHERA	GENERAL				(Seat No-12)
344	13563/2025	18.02.2025	CRLMC-2865/2023	K C SAMAL	GENERAL			CRIMINAL MISC	(Seat No-1)
345	13565/2025	18.02.2025	WP (C) - 23181/2024	G ROUT	GENERAL				(Seat No-1)
346	13574/2025	18.02.2025	TRPCRL-91/2024	S C CHOUDHURY	GENERAL				(Seat No-1)
347	13576/2025	18.02.2025	WP (C) - 19477/2024	SANJAYA KUMAR MALLICK	GENERAL				(Seat No-1)
348	13578/2025	18.02.2025	WPC (OA) - 344/2017	S MOHANTY	GENERAL			OA Branch	(Seat No-1)
349	13580/2025	18.02.2025	CMP-1259/2024	M BARAL	GENERAL				(Seat No-1)
350	13581/2025	18.02.2025	WA-56/2016	B DAS	GENERAL			WRIT APPEAL	(Seat No-3)
351	13582/2025	18.02.2025	WA-77/2015	B DAS	GENERAL			WRIT APPEAL	(Seat No-3)
352	13584/2025	18.02.2025	WP (C) - 21617/2013	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
353	13585/2025	18.02.2025	WP (C) - 8350/2012	B DAS	GENERAL				(Seat No-102)
354	13590/2025	18.02.2025	WP (C) - 8657/2010	C R NAYAK	GENERAL			WRIT BRANCH -6	(Seat No-24)
355	13592/2025	18.02.2025	WP (C) -	R K	GENERAL				(Seat No-24)

5	025	25	32042/2024	MAHABHOI	AL				at No-24)
356	13593/2025	18.02.2025	WP (C) - 3385/2025	R K MAHABHOI	GENERAL				(Se at No-24)
357	13597/2025	18.02.2025	WP (C) - 12959/2006	D SAMAL	GENERAL				(Se at No-24)
358	13600/2025	18.02.2025	WP (C) - 9349/2009	B DAS	GENERAL				(Se at No-24)
359	13602/2025	18.02.2025	CONTC-5232/2024	S DAS	GENERAL				(Se at No-24)
360	13606/2025	18.02.2025	CRLMC-4126/2024	A PANDA	GENERAL				(Se at No-24)
361	13607/2025	18.02.2025	MATA-210/2023	R K BARIK	GENERAL			FIRST APPEAL	(Se at No-4)
362	13608/2025	18.02.2025	MATA-210/2023	R K BARIK	GENERAL			FIRST APPEAL	(Se at No-4)
363	13609/2025	18.02.2025	ABLAPL-18401/2015	N K ROUT	GENERAL				(Se at No-4)
364	13610/2025	18.02.2025	WP (C) - 37284/2023	N K ROUT	GENERAL			WRIT BRANCH -4	(Se at No-27)
365	13611/2025	18.02.2025	CRLA-584/2011	M K RANA	GENERAL			CRIMINAL APPEAL	(Se at No-11)
366	13612/2025	18.02.2025	CRREV-459/2001	MADHAB CH. SAHU	GENERAL		Order Dtd. 2011-08-04		(Se at No-11)
367	13627/2025	18.02.2025	CRLREV-722/2024	G JAYASINGH	GENERAL				(Se at No-11)

368	13629/2025	18.02.2025	WA-862/2021	A K MOHANTY	GENERAL			WRIT APPEAL	(Se at No-4)
369	13631/2025	18.02.2025	WP (C) - 20611/2016	S BISWAL	GENERAL			WRIT BRANCH -1	(Se at No-2)
370	13632/2025	18.02.2025	WP (C) - 26386/2024	B C PANDA	GENERAL				(Se at No-2)
371	13634/2025	18.02.2025	CMP-155/2025	P BEHERA	GENERAL				(Se at No-2)
372	13635/2025	18.02.2025	SA-83/1997	S MOHANTY	GENERAL			SECOND APPEAL	(Se at No-6)
373	13636/2025	18.02.2025	ABLAPL-14769/2024	J SAHOO	GENERAL				(Se at No-6)
374	13637/2025	18.02.2025	CONTC-6207/2024	S DASH	GENERAL				(Se at No-6)
375	13638/2025	18.02.2025	WP (C) - 3468/2025	C R NAYAK	GENERAL				(Se at No-6)
376	13639/2025	18.02.2025	RVWPET-61/2019	P K SWAIN	GENERAL			CIVIL REVISION	(Se at No-1)
377	13642/2025	18.02.2025	WP (C) - 568/2016	S K NANDA	GENERAL			WRIT BRANCH -6	(Se at No-36)
378	13644/2025	18.02.2025	WP (C) - 19961/2017	M NAYAK	GENERAL			WRIT BRANCH -6	(Se at No-25)
379	13645/2025	18.02.2025	WP (C) - 19961/2017	M NAYAK	GENERAL			WRIT BRANCH -6	(Se at No-25)
380	13648/2025	18.02.2025	WP (C) - 13295/2022	M R JENA	GENERAL			WRIT BRANCH -8	(Se at No-

									43)
38 1	13650/2 025	18.02.20 25	JCRLA- 21/2008	S C SUNDARA	GENER AL			CRIMIN AL APPEAL	(Se at No- 8)
38 2	13653/2 025	18.02.20 25	CRLMC- 2435/20 24	R K BARIK	GENER AL				(Se at No- 8)
38 3	13655/2 025	18.02.20 25	RSA- 473/200 4	D K DALAI	GENER AL			SECOND APPEAL	(Se at No- 2)
38 4	13657/2 025	18.02.20 25	FA- 131/200 0	S. CHOUDHURY	GENER AL	Order Dtd. 2008-04-30			(Se at No- 2)
38 5	13658/2 025	18.02.20 25	SA- 206/198 1	M DAS	GENER AL				(Se at No- 2)
38 6	13660/2 025	18.02.20 25	BLAPL- 7439/20 23	S. CHOUDHURY	GENER AL	Order Dtd. 2024-05- 20Petition,Ann exure,	BAIL-1		(Se at No- 4)
38 7	13662/2 025	18.02.20 25	BLAPL- 8449/20 24	S. CHOUDHURY	GENER AL	Order Dtd. 2024-12- 13Petition,Ann exure,			(Se at No- 4)
38 8	13664/2 025	18.02.20 25	BLAPL- 1010/20 23	S. CHOUDHURY	GENER AL	Order Dtd. 2024-07- 05Petition,Ann exure,	BAIL-2		(Se at No- 7)
38 9	13665/2 025	18.02.20 25	BLAPL- 7532/20 23	S. CHOUDHURY	GENER AL	Order Dtd. 2024-07- 19Petition,Ann exure,	BAIL-2		(Se at No- 9)
39 0	13666/2 025	18.02.20 25	ABLAPL- 1017/20 25	P. B. SENAPATI	GENER AL	Order Dtd. 2025-01-31			(Se at No- 9)
39 1	13667/2 025	18.02.20 25	ABLAPL- 1022/20 25	P. B. SENAPATI	GENER AL	Order Dtd. 2025-01-31			(Se at No- 9)
39 2	13668/2 025	18.02.20 25	ABLAPL- 1036/20 25	P. B. SENAPATI	GENER AL	Order Dtd. 2025-01-31	BAIL-2		(Se at No- 16)
39 3	13669/2 025	18.02.20 25	WP (C) - 2439/20	MANOJ KUMAR	GENER AL	Order Dtd. 2025-02-17			(Se at

			25	PANI					No-16)
394	13670/2025	18.02.2025	WP (C) - 4368/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH -6	(Se at No-26)
395	13671/2025	18.02.2025	CRLMC-2091/2022	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-02-13	CRIMINAL MISC	(Se at No-1)
396	13672/2025	18.02.2025	WP (C) - 33241/2024	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-17		(Se at No-1)
397	13673/2025	18.02.2025	WP (C) - 4278/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-17		(Se at No-1)
398	13674/2025	18.02.2025	WP (C) - 4278/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-17		(Se at No-1)
399	13675/2025	18.02.2025	WP (C) - 31705/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-12-18	WRIT BRANCH -7	(Se at No-48)
400	13676/2025	18.02.2025	WP (C) - 804/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH -8	(Se at No-42)
401	13731/2025	18.02.2025	CONTC-7597/2024	PRAFULLA KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-14	CONTEMPT	(Se at No-5)
402	13775/2025	18.02.2025	CRLMC-4921/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-16		(Se at No-5)
403	13776/2025	18.02.2025	WP (C) - 22548/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-13		(Se at No-5)
404	13778/2025	18.02.2025	WP (C) - 25529/2024	S DAS	GENERAL				(Se at No-5)
405	13780/2025	18.02.2025	WP (C) - 26487/2024	S DAS	GENERAL				(Se at No-5)
40	13791/2	18.02.2020	CRLMC-	SATYAJIT	GENER		Order Dtd.		(Se

6	025	25	3812/20 24	BISWAL	AL		2025-02-13		at No- 5)
40 7	13797/2 025	18.02.20 25	WP (C) - 17597/2 010	J. C. BARAL	GENER AL		Order Dtd. 2023-02-01	WRIT BRANCH -1	(Se at No- 1)
40 8	13809/2 025	18.02.20 25	WP (C) - 9010/20 19	P K PANI	GENER AL		Judgement Dtd. 2021-06-18	WRIT BRANCH -3	(Se at No- 13)
40 9	13831/2 025	18.02.20 25	WP (C) - 880/202 5	LOKANATH SAHOO	GENER AL		Order Dtd. 2025-02-17	WRIT BRANCH -5	(Se at No- 20)
41 0	13849/2 025	18.02.20 25	WP (C) - 3824/20 25	ASHOK KUMAR RANA	GENER AL		Order Dtd. 2025-02-11		(Se at No- 20)
41 1	13855/2 025	18.02.20 25	WP (C) - 9010/20 19	P K PANI	GENER AL		Order Dtd. 2021-06-18	WRIT BRANCH -3	(Se at No- 13)

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